

MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The information is being collected and will be laid on the Table of the House to the extent available and permissible under the rules.

[English]

#### Rehabilitation of RAPP-I

1641. SHRIMATI BASAVARAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) whether any final decision has been taken to rehabilitate RAPP - I Kota Atomic Power Plant;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) and (b). Efforts are being made to seal cracks in the south end shield of Unit-I of RAPS and run it. In addition, the possibility of replacing the end shields, as a part of long term rehabilitation, is also being examined.

(c) Does not arise.

#### Industrial Sickness

1642. DR. B.L. SHAILESH: Will the Minister of FINANCE be pleased to state:

(a) whether the incidence of industrial sickness is on the increase despite the setting up of the quasi-judicial Board for Industrial and Financial Reconstruction;

(b) if so, the reasons therefor;

(c) the estimated amount of money of Government and Financial Institutions locked up in these sick industrial units; and

(d) the steps Government propose to take to arrest this rise in industrial sickness and how is it proposed to recover the huge outstanding against these sick units?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). There are both internal as well as external factors responsible for sickness in industrial units. The Board for Industrial and Financial Reconstruction has been set up by the Government to take various measures pertaining to the sick industrial companies falling within the purview of the Sick Industrial Companies (Special Provisions) Act, 1985. The Board for Industrial and Financial Reconstruction has become operational only with effect from 15th May, 1987.

(c) As per the information received from Reserve Bank of India, the outstanding bank credit against sick units stood at Rs. 4665.23 crores as at the end of June, 1986. The information with regard to the funds of the financial institutions locked up in sick industrial units is being collected and would be laid on the Table of the House to the extent available and permissible under the Rules.

(d) Banks have been advised to monitor continuously the borrowal accounts with a view to ensure recovery of their dues. Banks conduct viability studies in respect of sick units in their portfolio and try to nurse the units found potentially viable by evolving suitable rehabilitation packages. In case of units found non-viable, the banks take recourse to suitable action for the recovery of their dues.

[Translation]

#### Opening of Branches of Banks

1643. SHRI BALWANT SINGH RAMOOWALIA:

DR. CHINTA MOHAN:

DR. V. VENKATESH:

SHRI PARASRAM BHARDWAJ:

Will the Minister of FINANCE be pleased to state: